

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Misc. Application No. 833 of 2022

And

Appeal No. 495 of 2022

European American Investment Bank AG ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

WITH

Misc. Application No. 1287 of 2022

And

Appeal No. 535 of 2022

Ajay Goenka & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

WITH

Misc. Application No. 961 of 2022

And

Appeal No. 542 of 2022

Arun Panchariya ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

WITH
Appeal No. 750 of 2022

Ajay Goenka & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

AND
Appeal No. 869 of 2023

Arun Panchariya ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List on April 30, 2024.

Ms. Meera Swarup
Technical Member